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C.A.No. 173 OF 1999

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

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ITEM NO. 1-A COURT NO. 7 SECTION XVII

(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 173/1999

Parmeshwar Prasad .. Appellant (s)

Vs.

U O I & Ors. .. Respondent(s)

[HEARD BY HON'BLE RAJENDRA BABU AND DORAISWAMY RAJU, JJ]

DATE : 30.10.2001 : This/These matter (s) was/were called on for pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Appellant (s) : Mr. Amrendra Sharan, Sr. Adv.
Ms. Sunita Sharma, Adv.

For Respondent (s) :
Mr. YP Mahajan, Adv.
Mr. B.B. Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.....
.SP2

Hon'ble Mr. Justice Doraiswamy Raju pronounced the judgment of the Court. The appeal is dismissed. No costs.

.SP1

Charanjit

[Om Prakash]
Court Master

[Signed judgment is placed on the file]
Reportable.